

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 15.

C.P. (IB)/238(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **19.04.2024**

NAME OF THE PARTIES : **Sunrise knitting mills private limited**

Vs

Oban fashions private limited

For OC : Adv. Amey Hadwale a/w Adv. Geeta Lundwani

For CD : Adv. Amongh Joshi

IBC under Sec. 9

ORDER

At the request of both sides, list this matter on **06.05.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)